

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Except purchase of palmolein made by STC from time to time, the Government has not entered into any agreement with Malaysia for import of palmolein oil.

(b) to (d). Do not arise.

[Translation]

#### Exports and Imports by ST.C. and M.M.T.C.

5924. SHRI JAGMEET SINGH BRAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the work load of Minerals and Metals Trading Corporation and State Trading Corporation which is chiefly responsible for export-import activities is proposed

to be reduced in the event of decanalisation of export and import; and

(b) if so, the names of the items proposed to be exported and imported through these two institutions?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). In the context of liberalised trade policy measures taken by Government, wherein a large number of export and import items have been decanalised thereby reducing the turnover due to decanalisation, STC and MMTC have had to re-formulate their corporate objectives with a view to becoming international trading houses functioning in a competitive environment principally based on non-canalised trade.

The canalised items to be exported/imported by STC and MMTC as contained in IMPEX Policy (April 1992-March 1997) effective from 1.4.92. are as follows:-

STC	Import M.M.T.C.
Drugs (Vitamin A and premixes of Vitamin A	All types of nitrogenous, phosphatic, potassic and complex chemical fertilisers.
*Oils (Coconut oil, groundnut oil, Safflower oil, Palm Oil.	
*Hindustan Vegetable Oils Corpn. Ltd. is also the catalising agency in addition to ETC.	
STC	MMTC
(all types, including palmolein and ether fractions), Rapessed Oil, Sunflower Oil, Siya Bean Oil, Cotton Seed Oil)	

<i>STC</i>	<i>MMTC</i>
<p>*Seeds (Corps, Groundnut, Palm, Rapeseed, Saf flower, Soyabean Sunflower, Cotton)</p> <p>*All other oils or seeds or any other material from which oil can be extracted (whether edible or non-edible) including vegetable fats not specifically mentioned above or elsewhere in IMPEX Policy (but excluding tung oil/China wood oil and natural essential oils)</p> <p>Fatty acids and acid oils(Palm Kernel Oil, Palm Stearine, Tallow amines, Hydrogenated tallow amines, oleyl amines and stearyl amines, including their primary secondary, tertiary and quaternary derivatives).</p>	
<i>STC</i>	<i>Export MMTC.</i>
<p>**MITCO, a subsidiary of MMTC is the actual canalising agency.</p>	<p>** Mica waste (including factory cuttings) and scrap which is obtained by processing mica and which because of size and colour is considered below the specification of processed mica.</p> <p>Iron ore except of Goa origin when exported to China or Europe in addition to Japan, South Korea and Taiwan and Iron ore of Redi origin to all markets.</p> <p>Chrome ore lumps with Cr<sub>2</sub>O<sub>3</sub> not exceeding 38 per cent.</p> <p>All silica friable/fine ore with bauxite and lowgrade bauxite with alumina content Al<sub>2</sub>O<sub>3</sub> less than 54% of West Coast origin</p> <p>Manganese ores excluding the following:-</p> <p>Lumpy blended Manganese ore with more than 46% Manganese.</p>

In addition, both the Corporations would be seeking to increasing exports of non-canalised goods on a competitives basis.

[English]

### **Committee on Security Personal In Banks**

5925. SHRI ANANTARAO DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) whether any Committee/Working Group has been set up to look into the service conditions of security personnel in banks;

(b) if so, the salient features of the recommendations made by the Committee/Working Group; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The salient features of the recommendations of the Committee are:

1. Better promotional avenues for security personnel.

2. Prescribing eligibility criteria for promotion of Security Officers from one scale to the next higher scale.

3. Providing opportunity to the security Personnel to come to the General Banking Cadre after completion of the prescribed years of service in the specialist cadre.

4. Job enrichment for security officers by giving additional functions like cash movements, security of information and loss prevention apart from core security functions.

5. Provision of necessary infrastructural and vehicular support by banks to enable the security officers to perform their official task efficiently.

(c) The Report is under consideration of the Government.

[Translation]

### **Representation from Diamond and Gold Ornaments Export Merchants of Rajasthan**

5926. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any representation from the diamond and gold ornaments export merchants of Rajasthan in regard to setting up of export zones in the State:

(b) if so, the action taken so far by the Government in this regard; and

(c) if no action has been taken so far, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c). The Government notified a scheme in September, 1984 for establishing 100% Export Oriented Gold Jewellery Complexes to be set up initially at Delhi, Jaipur Calcutta, Madras and Bombay. MMTC was the nodal agency designated by Ministry of Commerce for establishment of such complexes. In 1991, MMTC invited interest of the trade for setting up units in a complex in Jaipur through advertisement in the media. Positive response was, however, received by MMRC from only one exporter. The proposal could not, therefore, be pursued.